

**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 61/1627/2020
(S.W.P. No. 3039/2019)

This, the 07th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Kuldeep Singh

.....Applicant

(None)

VERSUS

State of J&K and others

....Respondents

(Mr. Amit Gupta, ld. AAG)

ORDER (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 3039/2019 (T.A. No. 1627/2020) wherein the relief was claimed against the post of Special Police Officers (SPOs). It is not a civil post and the Tribunal does not have any jurisdiction. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

JNS